

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 8/2021

This the 7thday of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Pradeep Kumar, Member (A)

(through Applicant in person)

Versus

Steel Authority of India Ltd.
(Through its Chairman)
Steel Authority of India Lts.
Ispat Bhavan, Lodhi Road,
New Delhi-110003 ... Respondents

(through Shri Dhananjai Rana, Advocate)

ORDER (Oral)

After arguing the matter for some time, the applicant sought permission of the Court to withdraw the OA, with liberty to file a better OA. Permission is granted.

2. The OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(Pradeep Kumar)
Member (A)

/Sunita/daya/